

Proposal to construct plant for Harvester Combine Units

1135. SHRI P. J. KURIEN: Will the Minister of PLANNING be pleased to state:

(a) Whether the Punjab Government submitted a proposal to the Planning Commission to construct a big plant for making harvester combine units; and

(b) if so, when and the present position of the same?

THE MINISTER OF PLANNING (SHRI N. D. TEWARI): (a) and (b). In their Annual Plan proposals for 1977-78, the Punjab Government had, inter-alia, included a project for the manufacture of combine harvesters within the programmes of the Punjab Industrial Development Corporation. The Planning Commission does not make specific allocation of funds for individual schemes of the State Industrial Development Corporations. Subject to the overall policies of the Government and the required approvals from the appropriate authorities, the State Industrial Development Corporations have the flexibility to take up projects within the overall allocation made in the Annual and Five Year Plans. It is for the Industrial Development Corporation to obtain such approvals and to decide on its investment programme.

Pensions through Public Sector Banks to Defence Pensioners

1136. SHRI N. E. HORO: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the combatant defence pensioners are not permitted to draw their pensions through public sector banks; and

(b) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) and (b). Combatant Defence Pensioners are already permitted to draw their pensions

through public sector banks in places where pensions are drawn through Treasuries and pension Pay masters. However, even after their switch over to Bank Scheme, certain residual services are required to be rendered by Treasuries/pension paymasters. In the States of Punjab, Haryana, Himachal Pradesh, Jammu and Kashmir and Union Territories of Delhi, Chandigarh and Campbell Bay (Greater Nicobar), where the pension is paid through the Post Office, the facility to draw pension through banks has not so far been extended as the question as to who will render such residual services after the switch-over to the bank scheme, has not been settled.

सूरतगढ़ के पास छावनी

1137. श्री मनफूल सिंह चौधरी : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सूरतगढ़ के पास एक छावनी बनाई जा रही है ;

(ख) क्या प्रस्तावित छावनी को बनाने के लिए भूमि अभिग्रहीत की गयी है ;

(ग) उन गांवों के नाम क्या हैं जो अभिग्रहीत भूमि के बीच में आ रहे हैं और कितने किसानों की भूमि अभिग्रहीत की गई है ;

(घ) किसानों की अभिग्रहीत भूमि के लिए सरकार ने क्षतिपूर्ति के रूप में कितनी राशि किस दर पर दी है तथा विद्यमान बाजार दर क्या है ;

(ङ) क्या सरकार का विचार अभिग्रहीत भूमि के बदले किसानों को नई भूमि देने का है ; और

(च) यदि हां, तो उसका व्योम क्या है ?

रक्षा मंत्रालय में राज्य मंत्री (सी० पी० एन० सिंह) : श्री (क) और (ख) . भूमि का अभिग्रहण एक मिलिटरी स्टेशन की ज़रूरत पूरी करने के लिए किया गया है ।

(ग) उन गांवों के नाम हैं : 2 एस जी एम 1 के एस झार, 2 के एस झार, 28 पी बी एन, 3 के एस झार, 4 के एस झार और 6 एस जी एम (ए) जिन किसानों की भूमि अभिग्रहीत की गई है उनकी कुल संख्या लगभग 250 है ।